GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 399

TO BE ANSWERED ON 5th DECEMBER, 2023

DUES OF FARMERS IN PM-KISAN SCHEME

399. SHRI KRUPAL BALAJI TUMANE: SHRI GAJANAN KIRTIKAR:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether there are any dues of farmers especially of Maharashtra under the PM-KISAN Scheme and if so, the details thereof;
- (b) the time by which the said payment is likely to be made and the average time by which the beneficiaries receive full benefits;
- (c) whether any grievance redressal mechanism exists for farmers in case of delay in payment and if so, the details thereof and if not, the reasons therefor;
- (d) the details of funds provided to the beneficiaries under PM-KISAN scheme, year-wise;
- (e) the details of quantum of amount paid to ineligible beneficiaries, along with the Statewise details thereof; and
- (f) whether the Government has any plan to recover the amount paid to ineligible beneficiaries and if so, the steps taken to improve the implementation of PM-KISAN scheme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b) The PM-KISAN scheme is a central sector scheme launched in February 2019 to supplement the financial needs of land-holding farmers. Under this scheme, the

financial benefit of Rs 6,000/- per year in three equal instalments every four months is transferred into the bank accounts of farmers' families across the country through Direct Benefit Transfer (DBT) mode. A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without any involvement of the middlemen. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 2.80 lakh Cr to more than 11 Cr farmers. In the Maharashtra State, over Rs. 27,945 Cr has been transferred to more than 1.11 Cr farmers since inception of the scheme.

Under the PM-KISAN Scheme, the State/UT Governments are mandated to identify and verify the beneficiaries as per the guidelines of the scheme. Once the farmer's details are verified, the benefits of the scheme are released in to their bank accounts. The validation and checks are ongoing processes, as and when the farmers have completed the mandatory requirements, they receive their accrued benefits of all the instalments.

- (c) Under the PM-KISAN scheme, a robust grievance redressal system is in place. The farmers can lodge their grievances on the PM-KISAN portal and 24x7 IVRS facility for effective and timely resolution. Further, the farmers also have the facility to register their grievances, if any through Public Grievances portal. In addition to the above, the Government of India has developed Kisan e-Mitra (Al Chatbot) Farmers' digital assistance to address their queries in their own languages, thereby empowering the farmers through technological interventions. The Kisan e-Mitra is removing the existing technological and language barriers of the farmers.
- (d) The year-wise details of funds provided to the beneficiaries under PM-KISAN scheme is attached at Annexure.
- (e) & (f) As stated above, the benefits of the scheme are released after due verification by the State/UT Governments. Further, the PM-KISAN portal has also been integrated with the portals of UIDAI for Aadhaar authentication; with PFMS for validation of account and Government employees/pensioners data; with Income Tax department for

validation of income tax payee status; and with National Payment Corporation of India (NPCI) for account validation and Aadhaar based payments to identify the ineligible farmers as per the guidelines of the scheme before processing their payments.

Further, Aadhaar seeding with bank accounts, e-KYC, and land-seeding of all the beneficiaries are also being done to verify their eligibility as per the guidelines of the scheme. States/UTs have been asked to expedite the process for saturation of the scheme with all the eligible beneficiaries and removal of ineligible beneficiaries, if any found during the process. In addition, States/UTs have been mandated to recover any amount transferred to ineligible farmers. So far, more than Rs. 325 Cr has been recovered from the ineligible farmers.

Details of number of beneficiaries and amount released under PM-KISAN year-wise and state-wise (as on 22/11/2023)

		2018-	·19	2019	-20	2020-	21	2021-	22	2022-	23	2023	-24
SI. No.	States	No. of Beneficiari es	Amount Release	No. of Beneficiaries	Amount Release (In Rs. Crore)								
1	Andaman and Nicobar Islands	9,932	2.02	16,408	9.98	16,324	9.73	16,270	9.54	14,992	8.56	13,160	3.40
2	Andhra Pradesh	32,82,718	663.37	49,88,519	2,710.38	49,45,891	2,865.02	46,18,979	2,907.30	47,83,549	2,959.81	43,51,698	1,884.82
3	Bihar	2,50,253	50.16	61,99,487	2,921.67	77,41,022	4,601.39	82,93,357	5,033.44	83,54,676	4,851.82	78,64,800	3,181.83
4	Chandigarh	48	0.01	448	0.27	432	0.25	397	0.24	367	0.20	134	0.03
5	Chhattisgarh	1,02,405	22.61	20,51,396	1,043.50	29,82,431	1,732.75	32,56,809	1,920.28	29,47,050	1,616.42	22,20,010	1,023.30
6	Delhi	-	-	13,131	7.32	14,436	8.53	15,041	9.16	14,976	8.44	13,467	4.72
7	Goa	2,409	0.49	8,600	4.31	9,630	5.57	9,451	5.73	9,118	4.74	6,080	2.56
8	Gujarat	28,06,803	572.01	51,15,505	2,884.98	56,67,576	3,380.65	58,84,358	3,599.52	59,62,338	3,167.84	48,49,357	1,998.57
9	Haryana	9,58,226	193.31	16,40,589	912.82	18,77,565	1,152.14	18,85,868	1,146.42	18,62,403	986.20	16,19,188	664.69
10	Himachal Pradesh	4,53,087	91.41	8,80,378	525.36	9,18,666	549.42	9,51,392	570.12	9,46,579	469.83	7,87,961	344.44
11	Jammu and Kashmir	4,42,014	91.57	9,60,423	567.28	11,18,238	690.87	11,19,301	665.09	11,07,122	528.45	7,78,687	355.58
12	Jharkhand	5,23,296	112.77	14,26,441	565.32	23,82,908	1,404.18	17,85,203	1,125.77	22,61,579	1,327.11	15,74,423	695.34
13	Karnataka	19,819	3.97	50,66,814	2,789.78	53,84,847	3,158.72	53,10,993	2,872.39	51,89,062	3,414.03	50,58,368	1,975.20
14	Kerala	9,37,390	191.60	28,82,015	1,938.28	34,85,898	2,114.33	35,58,117	2,186.05	34,97,757	1,598.63	26,18,263	1,213.80
15	Ladakh	6,952	1.43	13,817	8.80	17,031	9.29	17,578	11.02	17,673	10.38	16,574	6.71
16	LAKSHADWEEP	-	-	1,268	0.30	828	0.68	870	0.43	848	0.66	1,501	2.15
17	Madhya Pradesh	6,508	1.86	65,27,648	3,113.16	82,68,081	5,160.09	85,42,837	5,192.96	85,40,733	4,876.64	80,50,565	3,388.31
18	Maharashtra	21,37,814	436.82	91,18,775	4,898.91	1,08,13,395	6,671.90	1,05,37,185	6,431.63	1,04,51,308	5,655.85	92,50,164	3,850.28
19	Odisha	9,42,516	194.77	35,11,606	1,686.71	25,55,034	1,458.08	33,02,911	2,670.13	33,89,362	1,792.28	30,11,704	1,386.15
20	Puducherry	4,215	0.85	10,072	5.91	10,793	6.57	10,403	6.19	10,235	5.89	8,471	3.35
21	Punjab	11,78,679	236.27	23,09,636	1,262.72	19,09,414	1,177.22	17,75,399	1,055.79	17,07,679	691.22	9,33,701	330.41
22	Rajasthan	64,634	13.00	55,62,805	3,381.86	67,51,402	4,321.59	73,30,103	4,588.04	72,59,774	3,792.36	61,37,475	2,457.43
23	TAMIL NADU	21,10,166	432.26	36,83,268	2,130.86	44,56,160	2,593.18	37,82,018	2,279.45	32,29,940	1,574.45	22,36,176	934.57
24	Telangana	20,09,245	405.58	34,73,875	2,121.94	36,36,780	2,214.00	36,52,700	2,277.88	35,81,177	2,011.57	30,39,177	1,264.82
25	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	7,534	1.52	14,136	8.07	14,284	6.75	12,803	8.48	12,958	8.64	11,832	4.72
26	Uttar Pradesh	1,07,84,080	2,238.82	1,98,70,097	11,006.58	2,33,05,648	14,431.30	2,45,57,306	15,769.67	2,43,00,100	12,450.90	2,02,98,117	8,421.12
27	Uttarakhand	4,08,926	83.09	7,50,044	432.01	8,61,934	518.64	8,97,754	547.02	9,00,559	475.42	8,13,095	327.33
28	West Bengal	-	-	-	-	-	-	46,44,355	2,628.27	48,69,285	2,839.10	46,92,922	1,913.09
	Total (1)	2,94,49,669	6,042	8,60,97,201	46,939	9,91,46,648	60,243	10,57,69,758	65,518	10,52,23,199	57,127	9,02,57,070	37,639
NORTH EAST STATES		-											
29	Arunachal Pradesh	1,722	0.36	62,172	29.43	92,187	56.77	93,588	56.68	95,095	53.06	73,592	29.01
30	Assam	5,74,538	231.09	11,53,790	1,395.69	9,02,519	944.79	16,79,341	926.47	10,28,127	560.57	12,49,230	750.66
31	Manipur	29,118	6.27	2,73,117	86.71	4,99,760	238.24	3,11,111	177.08	3,67,646	192.87	3,921	1.78
32	Meghalaya	3,816	1.86	49,116	43.39	95,472	107.30	1,96,119	115.61	56,079	18.57	63,631	46.34
33	Mizoram	22,230	5.42	67,676	38.95	1,46,078	83.59	1,06,000	64.47	88,121	45.80	67,868	33.89
34	Nagaland	30,363	6.46	1,88,786	91.16	1,97,781	121.96	1,99,854	122.64	1,97,090	103.42	1,48,094	61.07
35	Sikkim	-	-	6,002	1.53	8,450	5.13	10,196	6.58	11,702	8.57	15,566	9.55
36	Tripura	1,48,053	30.37	1,95,248	113.43	2,20,589	130.15	2,19,576	133.93	2,34,743	147.59	2,28,674	88.99
	Total (2)	8,09,840	282	19,95,907	1,800	21,62,836	1,688	28,15,785	1,603	20,78,603	1,130	18,50,576	1,021
	Grand Total (1+2)	3,02,59,509	6,323	8,80,93,108	48,739	10,13,09,484	61,931	10,85,85,543	67,121	10,73,01,802	58,258	9,21,07,646	38,660